

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 853 of 2019**

**IN THE MATTER OF:**

**Mr. Gursharan Singh** **...Appellant**

**Vs**

**The State Trading Corporation of India Ltd. & Anr.** **....Respondents**

**Present:**

**For Appellant: Mr. Nikhil Nayyer, Sr. Advocate along with Mr. Naveen Kr. Chaudhary, Mr. Prabhat Kumar, Mr. Divayanshu, Advocate and Mr. Devendra Arora(IRP)**

**For Respondents: Mr. Akash Srivastava and Ms. Akshita Rishi, Advocates for R.P.**

**Dr. Maurya Vijay Chandra, Advocates for STC.**

**ORDER**

**24.01.2020** List this Appeal 'For Admission (After Notice) on **31<sup>st</sup> January, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*